

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 12.09.2018 (Wednesday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------------|---|------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 373 of 2018 | Shashi Kanth Jain Vs. Alloys & Metals (India) | Poonam Agarwal | Srishti Kapoor |
| 2. | Comp. App. (AT) (Ins) No. 511 of 2018 | Jammu & Kashmir Bank Vs. Anuj Jain, R.P. Jaypee Infratech Ltd. & Ors. | Prareek Khaitan | |
| 3. | Comp. App. (AT) No. 90-91 of 2018 | Neptune Overseas Ltd. Vs. National Multi Commodity Exchange of India Ltd. | NakulMohta | Mohit D Ram (R-1) SumeshDhawan (R-2) |
| 4. | Comp. App. (AT) No. 242 of 2018 | Ninja Foods Ltd. & Ors. Vs. Registrar of Companies, NCT of Delhi & Haryana With | Shruti Pandey | |
| 5. | Comp. App. (AT) No. 243 of 2018 | Ninja Infrastructure Ltd. & Ors. Vs. Registrar of Companies, NCT of Delhi & Haryana | Shruti Pandey | |
| 6. | Comp. App. (AT) No. 249 of 2018 | Registrar of Companies-Cum-Official Liquidator, Rajasthan, Jaipur Vs. Gyan Chand Agarwal | Amol B. Shinde | |

For Admission (Fresh Cases)

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| 7. | Comp. App. (AT) (Ins) No. 526 of 2018 | Central Bank of India Vs. R.P. of Sirpur Paper Mills Ltd. & Ors. | Atul Sharma | |
| 8. | Comp. App. (AT) (Ins) No. 534 of 2018 | Kshitiz Chhawchharia Vs. S.S. Natural Resources Pvt. Ltd. | Sangag Saxena | |
| 9. | Comp. App. (AT) No. 313 of 2018 | Dominic Thomas Karipaparambil Vs Xact Data Discovery India Pvt Ltd & Ors | Anshu Bhanot | |
| 10. | Comp. App. (AT) No. 314 of 2018 (With defect) | Jatin Karnani & Ors. Vs. Neelachal Minerals Ltd. & Ors. | Pankaj Jain | |

For Admission (After Notice)

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| 11. | Comp. App. (AT) (Ins) No. 389 of 2018 | Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr. | Abhishek Anand | Comp. App. (AT) (Ins) No. 389 of 2018 |
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| 12. | Comp. App. (AT) (Ins) No. 206 of 2018 | SKS Power Generation Chattisgarh Ltd. Vs. V Nagarajan (R.P.), Cethar Ltd. & Ors. | Atul Shankar Mathur | Arnav Dash-R1 Pooja Mehra-R2 |
| 13. | Comp. App. (AT) (Ins) No. 243 of 2018 | Axis Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) With | VijayendraPratap Singh | SumantBatra |
| 14. | Comp. App. (AT) (Ins) No. 244 of 2018 | Standard Chartered Bank Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with | Prag Maini | SumantBatra |
| 15. | Comp. App. (AT) (Ins) No. 245 of 2018 | ICICI Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with | Prag Maini | SumantBatra |
| 16. | Comp. App. (AT) (Ins) No. 249 of 2018 | State Bank of India Vs. Anuj Jain, (R.P.) for JaypeeInfratech Ltd. & Ors. with | R.P. Kapur | Honey Satpal-RP Shweta Bharti (R-IFCI) |
| 17. | Comp. App. (AT) (Ins) No. 276 of 2018 | Jai Prakash Associates Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. With | Tarun Mehta | Honey Satpal |
| 18. | Comp. App. (AT) (Ins) No. 301 of 2018 | Axis Bank Ltd. Vs. Anuj Jain (Resolution Professional for Jaypee Infratech Ltd) with | Vijayendra Pratap Singh | Honey Satpal |
| 19. | Comp. App. (AT) (Ins) No. 331 of 2018 | Bank of Maharashtra Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. with | DivyanshuGoyal | Honey Satpal |
| 20. | Comp. App. (AT) (Ins) No. 343 of 2018 | United Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. with | Rajiv S. Roy | Honey Satpal |
| 21. | Comp. App. (AT) (Ins) No. 348 of 2018 | Central Bank of India Vs. Anuj Jain with | Jaswinder Singh | Honey Satpal |
| 22. | Comp. App. (AT) (Ins) No. 349 of 2018 | Standard Chartered Bank Vs. Anuj Jain with | Parag Maini | Honey Satpal |

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| 23. | Comp. App. (AT) (Ins) No. 353 of 2018 | ICICI Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With | Manu Nair | Honey Satpal |
| 24. | Comp. App. (AT) (Ins) No. 370 of 2018 | UCO Bank Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors. With | Abhijet Roy | Honey Satpal |
| 25. | Comp. App. (AT) (Ins) No. 374 of 2018 | The Karur Vysya Bank (P) Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. with | Rekha Anand | Honey Satpal |
| 26. | Comp. App. (AT) (Ins) No. 376 of 2018 | L & T Infrastructure Finance Company Ltd. Vs. Anuj Jain, R.P. for Jaypee Infratech Ltd. With | Varun Singh | Honey Satpal |
| 27. | Comp. App. (AT) (Ins) No. 411 of 2018 | Central Bank of India Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. with | Jaswinder Singh | Honey Satpal |
| 28. | Comp. App. (AT) (Ins) No. 424 of 2018 | Canara Bank Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors. With | Rajiv S. Roy | Honey Satpal |
| 29. | Comp. App. (AT) (Ins) No. 436 of 2018 | Karnataka Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With | Sanjay Bajaj | Honey Satpal |
| 30. | Comp. App. (AT) (Ins) No. 458 of 2018 | IFCI Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With | Shweta Bharti | Honey Satpal |
| 31. | Comp. App. (AT) (Ins) No. 492 of 2018 | Allahabad Bank Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors. With | Rajiv S. Roy | |
| 32. | Comp. App. (AT) (Ins) No. 524 of 2018 | The South Indian Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. | Abhimanyu Chopra | |
| 33. | Comp. App. (AT) (Ins) No. 327 of 2018 | Sudhir Sales & Services Ltd. Vs. D-Art Furniture Systems Pvt. Ltd. | Manish Kumar | Jasvin Dhama |
| 34. | Comp. App. (AT) (Ins) No. 375 of 2018 | Joginder Singh Lather Vs. A U Small Finance Bank Ltd. | Sunil Gupta | Yashmeet Kaur |

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| 35. | Comp. App. (AT) (Ins) No. 433 of 2018 | ShailendraMangal Singh Vs. Percept Ltd. with | Vashi and Vashi | Shivek Trehan |
| 36. | Comp. App. (AT) (Ins) No. 434 of 2018 | PAL (A/c. of Shailendra Singh) Vs. Percept Ltd. | Vashi and Vashi | ShivekTrehan |

For Hearing

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|-----|---|---|--|---|
| 37. | Comp. App. (AT) (Ins) No. 326 of 2017 | Manish Jain (Corporate Debtor) Vs. Central Bank of India | PurtiMarwaha Gupta, Henna George | Jaswinder Singh (R-1) Abhishek Annad Anant A. Pavgi (R-2) |
| 38. | Comp. App. (AT) (Ins) No. 93 of 2018 | Saranya Forgings & Engineers India Pvt. Ltd. Vs. Metal Gems and Ors. | Gautam Singh | R. K. Bachchan- R1 GouthamShivsha nkar -R2 SwarupamaChatu rvedi-R3(IBBI) |

After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Hearing (Part Heard)

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| 1. | Competition Appeal (AT) No. 22 of 2017 | K Sera Sera Digital Cinema Pvt. Ltd. Vs. Pen India Ltd. &Ors. | RachitBatra Sushil Shukla | Cyril Shroff |
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Note: Court will not sit after 1:00 PM.

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By Order

Joint Registrar

Handwritten signature/initials

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